

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 215 of 2014

Dated: 07th December, 2015

In the matter of:-

Vaayu (India) Power Corporation Pvt. Ltd.

.... Appellant(s)

Versus

Andhra Pradesh Electricity Regulatory Commission & Ors.

... Respondent(s)

Counsel for the Appellant(s) : Mr. Vishal Gupta and Mr. Kumar Mihir
Counsel for the Respondent(s) : Ms. Mandakini Ghosh and Mr. S.Shaw for
R.Nos. 2 to 7

ORDER

Bench did not assemble today.

Post this Appeal for hearing on **18th January, 2016.**

Court Master